To boost employment and livelihood opportunities for migrant workers returning to villages, in the wake of COVID-19 outbreak, Government of India has launched Garib Kalyan Rojgar Abhiyaan on 20th June 2020. The Abhiyaan focuses on durable rural infrastructure and providing modern facilities like internet in the villages. Skill Mapping of the rural migrant labour is being done to help them work closer home. The Abhiyaan involves intensified and focused implementation of 25 target driven works to provide employment and create infrastructure in the rural areas of 116 districts of 6 States with a resource envelope of ₹ 50,000 crore. Apart from this, the Ministry of Women and Child Development has launched various schemes for migrant workers who have returned to their native places. One of the schemes is Anganwadi services which has been extended to children of migrant workers.

Ministry of Food Processing Industries have sanctioned 700 food processing/ preservation and infrastructure projects in which migrant labourers will get employment.

To provide employment to the migrant workers Ministry of Transport and Highways has identified the ongoing works/new works for the road construction. Ministry of Steel assisted migrant workers and their families with food packets and face mask, milk powder etc.

National register for inter-State migrant workers/unorganised workers

412. SHRI K.R. SURESH REDDY: SHRI M. SHANMUGAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any proposal to create national register for migrant workers/unorganised workers with the facilities of portability and data transfer to help them get employment and other assistance;
 - (b) if so, the details thereof;
 - (c) if not, the reason therefor:
- (d) whether the data base of migrant workers in various States was collected to monitor the requirements of migrant workers; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) Ministry of Labour and Employment envisages development of a National Database for Unorganized Workers (NDUW) seeded with Aadhaar for all unorganized workers. The project will enroll Unorganized Workers including Migrant Workers to help them get employment and other assistance.

Job loss to daily wage labourers during COVID-19 lockdown

- 413. SHRI MALLIKARJUN KHARGE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- the number of daily wage labourers who have lost their jobs during the COVID-19 lockdown;
 - what measures Government is taking to provide relief to such labourers;
- whether there has been any death of any labourer due to loss of job during the lockdown;
 - if so, what is the total number of such deaths; and
- what steps are being taken by Government to protect daily wage labourers from exploitation by private employers in times of COVID-19?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) In order to contain the spread of Covid-19 pandemic, a nationwide lockdown was imposed resulting in closure of all industries except essential services.

In order to mitigate the financial crisis of the migrant workers and protect them against the economic disruptions due to the outbreak of Covid-19 pandemic and Country-wide lockdown the Central Government has taken numerous measures to provide them financial assistance, food packages ration and other benefits.

The Central Government has issued comprehensive Advisory Guidelines on 27.07.2020 to all the States/UTs for the welfare of the migrant workers returning to the destination States in the backdrop of Covid-19. In order to ensure relief measures not only for the poor people and migrant workers but also their families/dependents in a sustainable manner, the Central Government announced ₹ 1.70 Lakh Crore relief package under Pradhan Mantri Garib Kalyan Yojana (PMGKY) for the poor people to help them